

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1571

ANSWERED ON:27.11.2009

REGULATORY BODIES IN HEALTH SECTOR

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**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government proposes to replace Medical, Dental, Nursing and Pharma Councils of India with a single regulatory body in the health sector;
- (b) if so, the details thereof and the purpose of setting up such body;
- (c) whether the Government also proposes to setup a National Council for Medical Education;
- (d) if so, the details thereof; and
- (e) the time by which such bodies are likely to come into existence?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIDINESH TRVEDI)

(a) to (e) The Ministry has proposed to set up a National Council for Human Resources in Health (NCHRH) as a regulatory body for health sector to reform the current framework and enhance supply of skilled personnel. A Task Force was setup to workout the modalities of setting up the regulatory body to coordinate among various councils.

The Task Force has inter-alia recommended creation of regulatory body in the field medical and paramedical education to achieve the objective of enhancing the supply of skilled human resources in the health sector by bringing in the required reforms in the regulatory framework.

Comments and suggestions have been sought from State Governments and other stakeholders on the recommendations of the Task Force.